

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 13<sup>th</sup> July, 2016  
Time : 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 349/2016 (M.A. No. 657/2016)	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant
2.	Original Application No. 351/2016	DLF Qutab Enclave Residents Welfare Association (Regd.) Vs. Haryana Urban Development Authority & Ors.	Mr. Satheesan. T. K. A.R. of Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 244/2016 (M.A. No. 445/2016)	Khan Leather Finishers Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
4.	Original Application No. 247/2016 (M.A. No. 439/2016)	M/s Sunil Enterprises Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
5.	Original Application No. 248/2016 (M.A. No. 440/2016)	M/s Nisha Enterprises Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
6.	Original Application No. 249/2016 (M.A. No. 441/2016)	M/s Ikhlauque Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
7.	Original Application No. 250/2016 (M.A. No. 442/2016)	M/s Everest Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
8.	Original Application No. 251/2016 (M.A. No. 443/2016)	M/s Swan Tanning Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
9.	Original Application No. 252/2016 (M.A. No. 444/2016)	M/s Leeza Leather Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
10.	Original Application No. 245/2016 (M.A. No. 437/2016)	M/s Sarfaraz Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
11.	Original Application No. 246/2016 (M.A. No. 438/2016)	M/s Roshan & Co. Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
<b>FOR HEARING</b>			
12.	<b>Execution Application No. 01/2015</b> in Original Application No. 19/2012	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG for R-1 Mr. D. Bharathi Reddy, Adv. for R-2 Dr. Abhishek Atrey, Adv. for R-5 Mr. Vikas Malhotra, Adv. for MoEF

13.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty & Ms. Leeza Grover, Advs. for Appellant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
14.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
15.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant  Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-5 Mr. Vishwendra Verma, Adv. for MoEF
16.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem  Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant  Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-4
17.	Original Application No. 484/2015	Shailesh Singh  Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Rajkumar Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Raashi Beri, Adv. for R-10

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